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Title: Motion regarding Suspension of Rule 331G.

THE MINISTER OF URBAN DEVELOPMENT, MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI M. VENKAIAH NAIDU): I beg to move the following:-

"That Rule 331G of the Rules of Procedure and Conduct of Business in Lok Sabha in its application to the discussion and voting on the Demands for Grants (Railways) for 2014-15 be suspended."

Madam Speaker, the Standing Committees are yet to be constituted and that is why, this suspension.

HON. SPEAKER: The question is:

"That Rule 331G of the Rules of Procedure and Conduct of Business in Lok Sabha in its application to the discussion and voting on the Demands for Grants (Railways) for 2014-15 be suspended."

*The motion was adopted.*